

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3300
ANSWERED ON:01.08.2014
INDO CANADA BILATERAL TRADE NEGOTIATIONS
Biswas Shri Radheshyam

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether any working group on trade in services has been constituted during India-Canada bilateral trade negotiations;
- (b) if so, the details and the present status thereof;
- (c) the services sectors that Canadian Government is likely to open for the Indian professionals which are over and above their revised offer at the World Trade Organisation (WTO);
- (d) whether the Government has sought separate visa norms for Indian professionals from Canada and if so, the details thereof; and
- (e) the details of bilateral trade on services between India and Canada during each of the last three years and the current year?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

(a)& (b) India-Canada negotiations on trade in services under the India-Canada Comprehensive Economic Partnership Agreement (CEPA) are under way. As such, no working group on trade in services has been constituted during India-Canada bilateral trade negotiations.

(c)&(d) The negotiations with Canada are going on to decide the basic modalities of the agreement on trade in services. Exchange of offers between the two countries would take place once the modalities are finalized.

(e) There is no source for bilateral data on India's trade in services. However, as part of balance of payment Statistics of Reserve Bank of India, India's overall trade in services for the last three years is given below:

Annual Data on India's Trade in Services
(in US \$ million)

| Year | Exports | Imports |
|------------|---------|---------|
| 2011-12 | 142,325 | 78,227 |
| 2012-13 | 145,678 | 80,763 |
| 2013-14 P# | 151,475 | 78,511 |

Data for 2013-14 are preliminary estimate